



Income Tax Department
Government of India

Central Board of Direct Taxes, e-Filing Project

AY 2024-25 - ITR 7 - Schema Change Document

Version 1.3
04 November 2025

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Document Revision List

Document Name: 'ITR 7 Schema Changes for AY 2024-25'

Version Number: 1.3

Revision Details

Version No.	Revision Date	Revision Description	Page Number
1.3	04 November, 2025	Refer Section 2.3	6
1.2	01 January, 2025	Refer Section 2.2	6
1.1	24 October,2024	Refer Section 2.1	5
1.0	21 June,2024	Initial Release	NA

Contents

1. Purpose.....	5
2. Release changes	5
2.1 Schema changes as on 24th October, 2024 to the Original Schema released on 21st June, 2024.....	5
2.2 Schema changes as on 01st January, 2025 to the last Schema released on 24th October, 2024	6
2.3 Schema changes as on 04th November, 2025 to the last Schema released on 01st January, 2025	6

List of Tables

Table 1: 24 October, 2024 Changes.....	5
Table 2: 01 January, 2025 Changes.....	6
Table 3: 04 November, 2025 Changes.....	6

1. Purpose

The purpose of this document is to track the changes done in ITR 7 Schema post first release.

2. Release changes

Below section describes the list of JSON schema changes since the first production release of the schema for Assessment year 2024-25.

2.1 Schema changes as on 24th October, 2024 to the Original Schema released on 21st June, 2024

Table 1: 24 October, 2024 Changes

S.No.	JSON Root Element	JSON Element Name	Change	Change Description
1.	AddtnlBankDetails	AccountType	Modified	Enum and Description added
2.	DeducClaimDtIsUs54D, DeducClaimDtIsUs54G, DeducClaimDtIsUs54GA	DepositDate	Modified	Marked as non-mandatory
3.	DeducClaimDtIsUs54D, DeducClaimDtIsUs54G, DeducClaimDtIsUs54GA	AccountNo	Modified	Marked as non-mandatory
4.	DeducClaimDtIsUs54D DeducClaimDtIsUs54G DeducClaimDtIsUs54GA	IFSC	Modified	Marked as non-mandatory
5.	ScheduleJ_A1DtIs	FinacialYr	Modified	Marked a non-mandatory
6.	ScheduleJ_A2DtIs	FinacialYr	Modified	Marked as non-mandatory

2.2 Schema changes as on 01st January, 2025 to the Last Schema released on 24th October, 2024

Table 2: 01 January, 2025 Changes

S.No.	JSON Root Element	JSON Element Name	Change	Change Description
1.	FilingStatus	IncomeTaxSec	Modified	New enum "21" is added for Return filing u/s 139(8A) and maximum value is updated
2.	ITR7	PartA_139_8A	Added	New schedule "PartA_139_8A" is added in definitions and applicable fields are added inside "PartA_139_8A" as per notified form
3.	ITR7	PartB-ATI	Added	New schedule "PartB-ATI" is added in definitions and applicable fields are added inside "PartB-ATI" as per notified form
4.	ITR7	CountryCode	Modified	Enum is modified for Malawi as "265"

2.3 Schema changes as on 04th November, 2025 to the Last Schema released on 01st January, 2025

Table 3: 04 November, 2025 Changes

S.No.	JSON Root Element	JSON Element Name	Change	Change Description
1.	PartA_139_8A	UpdatedReturnDuringPeriod	Enum Addition	Enum added to extend filing for two more years
2.	PartnerOrMemberInfo	AadhaarEnrolmentId	Tag Deleted	Aadhar enrolment tag is removed.
3.	ContributionUs13_3bDtls	AadhaarEnrolmentId	Tag Deleted	Aadhar enrolment tag is removed.
4.	ContributionHUFDtls	AadhaarEnrolmentId	Tag Deleted	Aadhar enrolment tag is removed.